

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1932

ANSWERED ON:17.12.2013

DAIRY DEVELOPMENT

Anuragi Shri Ghansyam ;Begum Tabassum ;Khaire Shri Chandrakant Bhaurao

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government is implementing a scheme for dairy development in various States including Uttar Pradesh and Maharashtra;

(b) if so, the details thereof, State/UT-wise;

(c) whether the Union Government has received a proposal/representation from the State Government of Maharashtra for dairy development;

(d) if so, the details thereof along with the action taken by the Government thereon; and

(e) the details of the total funds allocated, sanctioned and released during the last three years for dairy development in various States under the National Agricultural Development Scheme, State/ UT-wise?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) to (d) The Department of Animal Husbandry Dairying & Fisheries, Government of India, has been implementing following five Dairy Development schemes in the country including Uttar Pradesh & Maharashtra. State-wise details of projects approved under the above schemes are as under:

Sl No. Schemes

- 1 Intensive Dairy Development Programme Annexure I
- 2 Strengthening Infrastructure for Quality and Clean Milk Production Annexure II
- 3 National Dairy Plan-I Annexure III
- 4 Assistance to Cooperatives Annexure IV
- 5 Dairy Entrepreneurship Development Scheme Annexure V

(e) The Department of Agriculture & Cooperation, Government of India has been implementing Rashtriya Krishi Vikas Yojana (RKVY). Department of Agriculture & Cooperation has stated that Rashtriya Krishi Vikas Yojana (RKVY) is a State Plan Scheme. RKVY releases funds to the States/UTs on the basis of projects approved in the State Level Sanctioning Committee (SLSC) meeting and no earmarking of funds and sector-wise release for different sectors is done at the Department of Agriculture & Cooperation level. Under RKVY, since States have been provided full flexibility and autonomy in the process of selection, planning, approval and execution of projects, States choose and select projects for implementation in view of their regional and agro-climatic priorities. A statement indicating the cost of projects approved by SLSCs for dairy development under RKVY scheme during last three years i.e, from 2010-11 to 2012-13 is at Annexure VI.